

**BFFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 710 OF 2023**

**IN THE MATTER OF:**

SUSHIL RAGHAV

.... APPLICANT

Versus

STATE OF UTTAR PRADESH & ORS.

.... RESPONDENTS

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**THROUGH**

**DATE: 07.07.2025**

**PLACE: NEW DELHI**



**STHAVI ASTHANA  
ADVOCATE FOR RESPONDENT NO.4,  
C-9, SECTOR 50, NOIDA,  
UTTAR PRADESH-201303**

**(M): 9711116034**

**(E): [STHAVIASTHANA@GMAIL.COM](mailto:STHAVIASTHANA@GMAIL.COM)**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
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IN THE MATTER OF:

SUSHIL RAGHAV

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RESPONSE AFFIDAVIT ON BEHALF OF RESPONDENT NO. 4.

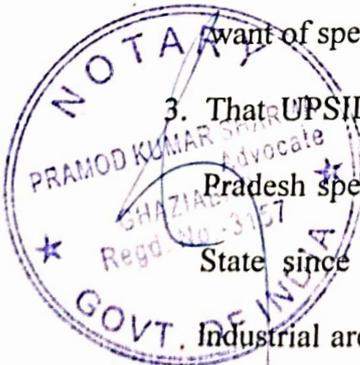
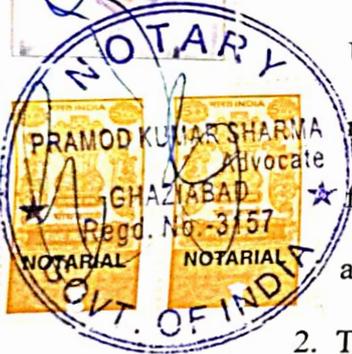
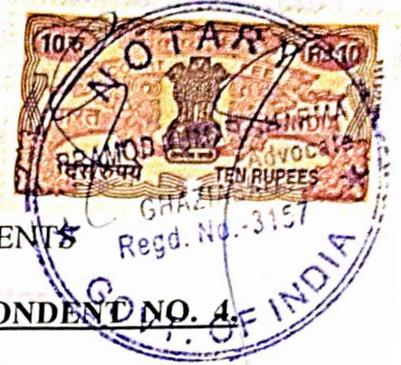
UPSIDA

I, Raghunandan Singh Yadav, S/o Baburam Yadav, aged about 57 years,  
R/o A-08 Sector 51, Noida, Gautam Buddha Nagar, U.P.- 201301, do  
hereby solemnly affirm and state on oath as under:

1. That I am the Deputy General Manager of the Respondent No. 4,  
Uttar Pradesh State Industrial Development Authority (hereinafter  
referred to as "UPSIDA"). I say that I am fully conversant with the  
facts of the case and in the abovementioned capacity am competent  
and authorized to swear the present Affidavit.

2. That, at the very outset it is submitted before this Hon'ble Tribunal  
that all the contentions submitted by the Applicant are denied in  
entirety save and except so far as specifically admitted herein.  
Nothing in the present reply may be deemed to be an admission for  
want of specific denial.

3. That UPSIDA is a public sector undertaking of the State of Uttar  
Pradesh spearheading the development of industrial infrastructure in  
State since the last 56 years. It is a pioneer in development of  
Industrial areas, having delivered iconic Industrial Areas, Townships  
& Industrial Parks on more than 42000 acres of land, which house  
more than 26,000 units providing direct employment to lakhs of  
people.



07 JUL 2025

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*Handwritten signature*

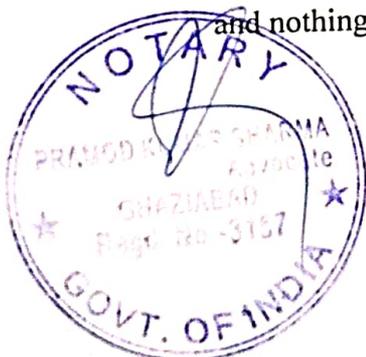
4. That the issue in the present case relates to allegations regarding encroachment on the park earmarked as Rajendra Nagar Industrial Colony at GT Road Mile 8/7, Sahibabad, Ghaziabad, UP.
5. That the park in question does not come under the purview of the Respondent No. 4 Authority. Even as per the O.A. the area in question is under the control of the Respondent No. 7, Ghaziabad Development Authority and all the maps of industrial units in the area are sanctioned by the Respondent No. 7. The Respondent No. 7 has initiated action as per law against the encroachments, which has been placed on the record before this Hon'ble Tribunal through the replies dated 05.02.2025 and 19.05.2025 filed by the Respondent No. 7.
6. That the above response of Respondent No. 4, is submitted before this Hon'ble Tribunal for its perusal and necessary consideration.

*[Signature]*

DEPONENT

**VERIFICATION**

Verified at 22 on this 07 JUL 2025 day of July 2025 that the contents of the above affidavit are true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom.



07 JUL 2025

07 JUL 2025

ATTESTED

*[Signature]*  
03 JUL 2025  
PRAMOD KUMAR SHARMA  
Notary Public  
Ghaziabad (U.P.) INDIA

*[Signature]*  
07 JUL 2025

*[Signature]*

DEPONENT

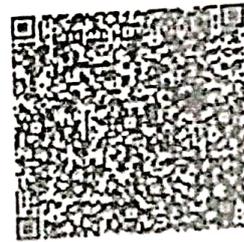
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भारत सरकार  
GOVERNMENT OF INDIA



रघुनन्दन सिंह यादव  
Raghunandan Singh Yadav  
जन्म तिथि/ DOB: 15/11/1967  
पुरुष / MALE



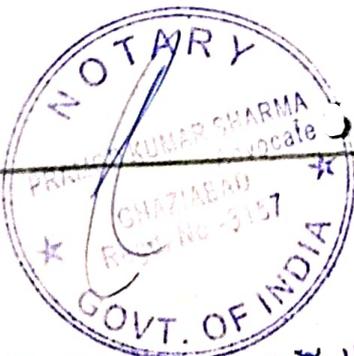
UNIQUE IDENTIFICATION AUTHORITY OF INDIA

पता:

आत्मज: बाबूराम यादव, ए-  
08 सेक्टर-51 नोएडा,  
नॉएडा, गौतमबुद्ध नगर,  
उत्तर प्रदेश - 201301

Address:

S/O: Baburam Yadav, A-08 sector-51  
noida, Noida, Gautam Buddha  
Nagar,  
Uttar Pradesh - 201301



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